

placing some of them under suspension and by transferring others. One contractor has also been debarred from taking further works from the DDA.

(e) and (f) Information is being collected and will be laid on the Table of the Sabha.

12 Noon

PAPERS LAID ON THE TABLE

Report 1981-82 on the working of the Industrial and Commercial undertakings of the Central Government (Volumes 1—3)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Public Enterprises Survey, for the year 1981-82—Annual Report on the working of the Industrial and Commercial Undertakings of the Central Government (Volumes 1—3). [Placed in Library. See No. LT—5071/83].

Report (1981-82) of the Delhi Development Authority and related paper

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under section 28 of the Delhi Development Act, 1957:—

(i) Annual Administration Report of the Delhi Development Authority for the year 1981-82.

(ii) Statement by Government accepting the above Report.

[Placed in Library See No. LT—5708/83 for (i) and (ii).]

Accounts (1981-82) of the Delhi Urban Art Commission and related papers

SHRI BUTA SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1981-82, and the Audit Report thereon, together with Review by Govern-

ment on the Audit Report, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT—5707/83].

I. Certified accounts (1981-82) of the Rajghat Samadhi Committee and related paper.

II. Certified accounts (1981-82) of the Gandhi Smriti Samiti, New Delhi and related paper.

SHRI BUTA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Rajghat Committee, for the year 1981-82, together with a statement by Government accepting the Report.	Certified Samadhi 1981-82, by Gov-
[Placed in Library. See No. LT—5706/83].	ernment accepting the Report.

(ii) Annual Report and Certified Accounts of the Gandhi Smriti Samiti, New Delhi, for the year 1981-82, together with a statement by Government accepting the Report. [Placed in Library. See No. LT—5705/83].

Statement giving reasons for the delay in laying the Report and accounts (1981-82) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation, Port Blair within the stipulated period.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a statement (in English and Hindi) giving reasons for the delay in laying the Fifth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation, Port Blair, for the year 1981-82, within the stipulated period. [Placed in Library. See No. LT—5702/83].